

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF SEPTEMBER, 2025

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.09.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.09.25	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	73	4	4	73	330	5
FIRST APPEALS FROM ORDERS(OS)(COMM)	448	21	20	449	551	10
EXECUTION FIRST APPEALS(OS)(COMM)	18	0	1	17	247	6
EFA (COMM)	12	2	5	9	172	4
RFA (COMM)	1047	51	19	1079	290	5
FAO (COMM)	282	35	26	291	209	4

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF SEPTEMBER, 2025

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL APPELLATE DIVISION	113	75	66.37%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.